

2017
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 2010- RG

Dated, Calcutta, 11th May, 2017

Pursuant to the Notification No. 1635-R(JS) dated 19.04.2017, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2017, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of the cases of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Rita Mukherjee (Das)	ADJ, FTC, Chandannagar, Hooghly
2.	Shri Gour Sundar Banerjee	ADJ, FTC-2, Alipore, South 24-Parganas UOT as ADJ, FTC-3, Krishnanagar, Nadia
3.	Shri Somnath Mukherjee	ADJ, FTC-3, Howrah
4.	Shri Tapan Kumar Sinha - II	ADJ, FTC-2, Raiganj, Uttar Dinajpur
5.	Shri Prodip Barman	ADJ, FTC-3, Malda
6.	Shri Amit Chattopadhyay	ADJ, FTC-1, Basirhat, North 24-Parganas UOT as ADJ, FTC-2, Howrah
7.	Shri Sankar Mani Tripathi	ADJ, FTC-2, Bichar Bhavan, Calcutta
8.	Smt. Shiuli Biswas	ADJ, FTC-3, Diamond Harbour, S. 24-Parganas
9.	Smt. Sulagna Dastidar	ADJ, FTC-2, Paschim Medinipur
10.	Shri Nilanjan Dey	ADJ, FTC-2, Lalbagh, Murshidabad
11.	Smt. Rajashree Basu Adhikary	ADJ, FTC-7, Alipore, South 24-Parganas
12.	Shri Prasanta Kumar Sil	ADJ, FTC-3, Purulia, UOT as ADJ, FTC-2, Barasat, North 24-Parganas
13.	Shri Abhijit De	ADJ, FTC-2, Barrackpore, North 24-Pgs.
14.	Smt. Asima Pal	ADJ, FTC, Haldia, Purba Medinipur UOT as ADJ, FTC-1, Alipore, South 24-Parganas
15.	Shri Tapas Chandra Das	ADJ, FTC-1, Kandi, Murshidabad
16.	Mr. Jahangir Kabir	ADJ, FTC-2, Chinsurah, Hooghly UOT as ADJ, FTC-1, Basirhat, North 24-Parganas
17.	Shri Ashutosh Sarkar	ADJ, FTC, Durgapur, Burdwan UOT as ADJ, FTC-1, Lalbagh, Murshidabad
18.	Shri Suresh Biswakarma	ADJ, FTC-1, Burdwan UOT as ADJ, FTC, Bankura
19.	Shri Bibhuti Narayan Singh	ADJ, FTC-2, Diamond Harbour, S. 24-Parganas
20.	Shri Diptendra Nath Mitra	ADJ, FTC-4, Barrackpore, North 24-Parganas
21.	Yasmin Ahmed	ADJ, FTC-1, Malda
22.	Shri Alope Kumar Choudhury	ADJ, FTC-1, Lalbagh, Murshidabad UOT as ADJ, FTC, Durgapur, Burdwan

23.	Sri Anil Kumar Prasad	ADJ, FTC, Rampurhat, Birbhum UOT as ADJ, FTC, Haldia, Purba Medinipur
24.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Paschim Medinipur
25.	Sri Kallol Kumar Das	ADJ, FTC-1, Bichar Bhavan, Calcutta UOT as ADJ, FTC, Rampurhat, Birbhum
26.	Chowdhury Hefazat Karim	ADJ, FTC-1, Jangipur, Murshidabad
27.	Smt. Soma Majumdar (Sadhu)	ADJ, FTC-1, Contai, Purba Medinipur

Each of the above eligible Judicial Officers is directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2016-17 (if not available, the judgements delivered in previous year may be sent) so as to reach the office of the undersigned by 30.05.2017 positively.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

By Order,

Sd/-
**Registrar General-cum-
Secretary, Selection Board,
High Court, Calcutta**

2017
High Court, Appellate Side
Calcutta

No. 2572-A

Dated, Calcutta the 11th May, 2017

**From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To : (I) The District Judge /
1. Hooghly, 2. South 24-Parganas
3. Nadia, 4. Howrah, 5. Uttar Dinajpur
6. Malda, 7. North 24-Parganas, 8. Paschim Medinipur
9. Murshidabad, 10. Purulia, 11. Purba Medinipur
12. Burdwan, 13. Bankura, 14. Birbhum
(II) The Chief Judge, City Sessions Court, Calcutta.**

**Sub: Court's Notification No. 2010-RG dated 11.05.2017 containing name of
27 eligible WBSJ officers coming under the zone of consideration in the
process of selection through Normal Promotion, 2017, for appointment
to the post of District Judge (Entry Level).**

Sir/Madam,

I am directed to refer to the Court's Notification bearing No. 1635-R(JS) dated 19.04.2017, duly published in the Court's website, declaring 09 (nine) vacancies for Normal Promotion 2017 in the cadre of District Judge (Entry Level) and furnish herewith the list of (27) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection and to request you to ask the eligible Judicial Officers under your judgeship to submit 3 sets of judgement, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered preferably in relevant year 2016 – 2017 (if not available, the judgements delivered during previous year may be submitted) so that the same, having been received and forwarded by your office, reach this Hon'ble Court on or before 30.05.2017, positively.

This may be treated as important and urgent.

For further information, if any, the office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-
(Subhasis Dasgupta)
Registrar (Judicial Service)